

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2747
TO BE ANSWERED ON 10.03.2021**

DELAY IN CONSTRUCTION OF ROBs

†2747. DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there has been a delay in the construction work of sanctioned Over Bridge in Bhavnagar division of Western Railway;**
- (b) if so, the reasons therefor; and**
- (c) the number of Over Bridges sanctioned in Bhavnagar division along with the present status of the work done and the time by which the said work is likely to be completed?**

ANSWER

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

(SHRI PIYUSH GOYAL)

(a) to (c): There are two Road over Bridges (ROBs) sanctioned in Bhavnagar division by Railways on cost sharing basis with State Government as under:

(i) ROB in lieu of Level Crossing (LC) No. 61 at Km 73/1-2 on Rajkot-Somnath section was sanctioned in 2013-14. The work in Railway portion is in progress by Railway. Work on approaches is at tendering stage by State Government.

(ii) ROB in lieu of Level Crossing (LC) No. 28 at Km 28/7-8 on Sabarmati-Botad section was sanctioned in 2018-19. Presently State Government is not coming forward to take up the work. Railway is continuously pursuing with State Government.

Construction of ROB will depend upon availability of encroachment free land for approach roads, shifting of utilities, allocation of adequate funds by State Governments, public support etc. Therefore, it is not possible to fix timelines for completion of these ROB.
